NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------------------|---------|----------------------------------|
| CP No.165/ BB/2017 | - | For compli- ance | 252(3) | Tocol Aerospace Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| (1) | Vaousha Vshenay Pcs. | Petitioner. | Vanha |
| | 9742277053. | | |

ORDER

PCS for Petitioner Company is present. She requested time for supplying additional information as called for by the registry. List it on 21/12/2017.

Member (T)

Member (J)